

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.307
IB-8(ND)/2024

IN THE MATTER OF:

Cogers Tradex Pvt Ltd.

Vs.

Dwarkadhis Projects Pvt Ltd. .

... **APPLICANT/PETITIONER**

... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Dyuti Ghai, Advocate

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.02.2024.

-SD-
(Court Officer)